

ITEM NO.1

COURT NO.1

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 10159-10168/2020

(Arising out of impugned final judgment and order dated 18-08-2020 in WP No. 5756/2019 18-08-2020 in WP No. 5764/2019 18-08-2020 in WP No. 5771/2019 18-08-2020 in WP No. 5772/2019 18-08-2020 in WP No.5773/2019 18-08-2020 in WP No. 5774/2019 18-08-2020 in WP No.5776/2019 18-08-2020 in WP No. 5792/2019 18-08-2020 in WP No.5801/2019 18-08-2020 in WP No. 5793/2019 passed by the High Court of Judicature at Madras)

VEDANTA LIMITED

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ORS.

Respondent(s)

(IA No. 92871/2023 - APPLICATION FOR PERMISSION IA No. 56901/2023 - APPLICATION FOR PERMISSION IA No. 115327/2020 - APPLICATION FOR PERMISSION IA No. 73694/2022 - APPROPRIATE ORDERS/DIRECTIONS IA No.124812/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 90070/2021 - APPROPRIATE ORDERS/DIRECTIONS IA No. 101155/2020 - CLARIFICATION/DIRECTION IA No. 55831/2021 - CLARIFICATION/DIRECTION IA No.128846/2022 - DISCHARGE OF ADVOCATE ON RECORD IA No.115705/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 112187/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 115634/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 57859/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 112181/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 57548/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 115331/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 114424/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 90074/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 114364/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No.119115/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 114349/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 115936/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 73288/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 83033/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 83223/2020 - EXEMPTION FROM FILING PAPER BOOKS IA No.11265/2023 - INTERVENTION/IMPLEADMENT IA No. 114045/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No.73287/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 115632/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 112179/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 57547/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 83827/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No.147799/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/

ANNEXURES IA No. 133537/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 83222/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 116931/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 83034/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 10461-10462/2020 (XII)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 83772/2020)

C.A. No. 276-285/2021 (XII)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 124747/2020)

Date : 29-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Ms. Purnima Krishna, AOR
Mr. Siddhant Kohli, Adv.
Mr. Vinayak Goel, Adv.
Ms. Tanya Srivastava, Adv.
Mr. Karamveer Singh Yadav, Adv.
Mr. R. Gunaalan, Adv.
Mr. Nitish Raj, Adv.
Mr. Sachin S., Adv.
Mr. Arunpandiyan S., Adv.

Mr. Pinaki Mishra, Sr. Adv.
Mr. P. S. Sudheer, AOR
Mr. Bharat Sood, Adv.
Ms. Anne Mathew, Adv.
Ms. Miranda Solaman, Adv.

Mr. Shyam Divan, Sr. Adv.
Mr. Krishnan Venugopal, Sr. Adv.
Mr. Sanjay Upadhyay, Sr. Adv.
Mr. Sameer Parekh, Adv.
Ms. Sonali Basu Parekh, Adv.
Mr. D.p. Mohanty, Adv.
Mr. Sumit Goel, Adv.
Ms. Sreeparna Basak, Adv.
Mr. Ishan Nagar, Adv.

Mr. Jayant Bajaj, Adv.
Ms. Aditi, Adv.
Mr. Sudipto Sircar, Adv.
Mr. Adith Deshmukh, Adv.
Ms. Gitanjali Sanyal, Adv.
Ms. Mansi Bachani, Adv.
Ms. Meghna Sharma, Adv.
M/S. Parekh & Co., AOR

For Respondent(s) Mr. M. Yogesh Kanna, AOR

Mr. G.ananda Selvam, Adv.
Ms. Msm Aasai Thambi, Adv.
Mr. Mayilsamy. K, Adv.
Dr. Kayathri, Adv.
Mr. G.muthu Kumaran, Adv.
Mr. Sanchit Maheshwari, Adv.
Ms. Lakshmi Ramamurthy, AOR

Mrs. Aishwarya Bhati, A.S.G.
Mr. Mayank Pandey, Adv.
Ms. Bani Dikshit, Adv.
Mr. Padmesh Mishra, Adv.
Ms. Shivika Mehra, Adv.
Ms. Shagun Thakur, Adv.
Ms. Srishti Mishra, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Ms. Purnima Krishna, AOR
Mr. Siddhant Kohli, Adv.
Mr. M.f. Philip, Adv.
Mr. Vinayak Goel, Adv.
Ms. Tanya Srivastava, Adv.
Mr. Karamveer Singh Yadav, Adv.
Mr. Sachin S., Adv.
Mr. R. Gunaalan, Adv.
Mr. Nitish Raj, Adv.
Mr. Arunpandiyan S., Adv.

Mr. D. Kumanan, AOR
Mrs. Deepa. S, Adv.
Mr. Sheikh F. Kalia, Adv.
Mr. Veshal Tyago, Adv.

Mr. A Yogeswaran, Adv.
Ms. B Poongkhullali, Adv.
Mr. T. V. S. Raghavendra Sreyas, AOR

Mr. Siddharth Vasudev, Adv.

Mr. Parijat Kishore, AOR
Mr. S. Beno Bencigar, Adv.

Mr. Sameer Parekh, Adv.
Ms. Sonali Basu Parekh, Adv.
Mr. D.P. Mohanty, Adv.
Mr. Sumit Goel, Adv.
Ms. Sreeparna Basak, Adv.
Mr. Ishan Nagar, Adv.
Mr. Jayant Bajaj, Adv.
Ms. Aditi, Adv.
M/S. Parekh & Co., AOR

Mr. Satya Mitra, AOR
Mr. Colin Gonsalves, Sr. Adv.
Ms. Kawalpreet Kaur, Adv.
Mr. Paul Kumar Kalai, Adv.
Mr. A. Selvin Raja, Adv.

Mr. Sabarish Subramanian, AOR

Mr. G. Sivabalamurugan, AOR
Mr. Selvaraj Mahendran, Adv.
Mr. C. Adhikesavan, Adv.
Mr. S.B. Kamalanathan, Adv.
Mr. P.V. Harikrishnan, Adv.
Mr. Sunil Singh Rawat, Adv.
Mr. Kartik Sandal, Adv.

Mr. Anshuman Ashok, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 The Special Leave Petitions and the Civil Appeals shall stand dismissed in terms of the signed reportable judgment.
- 2 Pending applications, if any, stand disposed of.

(GULSHAN KUMAR ARORA
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file)